### GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION No. 91 TO BE ANSWERED ON 02.02.2018

### **Cutting of Trees**

# 91. SHRI HARISHCHANDRA CHAVAN: SHRI VIJAY KUMAR HANSDAK:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether incidents of tree cutting by timber/forest mafia are increasing in the country;
- (b) if so, the details thereof and the provision/rules regarding cutting of trees;
- (c) the number of times the said provisions have been violated during the last three years, State-wise; and
- (d) the action taken by the Government regarding the said violations during the last three years?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

- (a) & (b) The Ministry has not received any specific information/ report stating that incidents of tree cutting by timber/ forest mafia are increasing in the country. The cutting of trees are regulated by the provisions of extant acts of the Centre and the concerned State/ UT Governments and rules & regulations made there-under.
- (c) & (d) The State-wise information on number of times the said provisions have been violated is not maintained at the level of this Ministry.

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